

Mr. H. P. Rath

(C)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK

O.A./T.A./R.A.No. 155 1994

Kuladroni Sahoo Applicant (s)

Versus
Union of India Respondent (s)

Sr. No	Date	Orders	Office note as to action (if any) taken on order
1	6.12.94	REGISTERED Registrar	J.O. 21501 = 25 filed, 6.12.94
2.	7.12.94	Heard. No merit. Rejected without admitting. Vice-Chairman Member (Admn.)	In this application of 19, the applicant has challenged the selection of E.D.S.M. 6.12.94 May be placed before the Registrar for Registration. 6.12.94 Registrar